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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07.02.2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : ---

PETITION NUMBER : CP/4/2016

NAME OF THE PETITIONER(S) : YSP Paulraj

NAME OF THE RESPONDENT(S) : Store N Move Pvt Ltd

UNDER SECTION : 241

**S.No. NAME (IN CAPITAL)
SIGNATURE** **DESIGNATION**

REPRESENTATION BY WHOM

K. RAMESH

Counsel for 1st, 4 & 5 Respondents L. Ramu

RS Ramalingam & Associates

9578145208

J. Chellakumar

T. SARAVANAN

N. DHATCHAYIN

Counsel for R. 3 & 6

Shmt.

A. PRASANNA VENKAT

Petitioner

A. P. Venk

for APR ASSOCIATES

for

ORDER

Shri A.Prasanna Venkat, Counsel for petitioner present. Shri K. Ramesh, Counsel for R1, R4 & R5 present. M/s. J.Chellakumar, T.Saravarnan, & Ms.M.Dhatchayini, Counsel for R3 & R6 present. Counsel for petitioner stated that he is ready with the counter pertaining to CA/7/2017 and filing the same with the Registry by serving a copy of the same to the other side. Counsel for R2, R3 and R6 has submitted that the order passed on 1st February 2017 for the appointment of Chartered Accountant is to be appealed against and prays time to get the appeal processed and filed. The Counsel for petitioner has drawn our attention towards Para 8 (iv) of the Order wherein it has been mentioned that R1 Company got incorporated on 25th June 2015 whereas the date of incorporation of R1 Company is 17/9/2014. The error seems to have crept in by accidental slip/typographical error which we, in exercise of the powers conferred under Rule 154 of the NCLT Rules, 2016, rectify by incorporating date as "17/9/2014" instead of "25/6/2015". Accordingly, the error stands corrected. The correction has been carried out in the presence of the Counsels representing the parties. This shall be read as part of the order dated 1/2/2017. The matter is posted for arguments in CA7/2017. Time extended at request. Put up on **6/3/2017 at 10.30 A.M.**

Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)